

Interim Resolution Professional - Arun Poddar; IBBI Registration No. IBBI/PA-001/IP-P02237/2020-2021/13387													
Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2024; List of creditors as on date 24-07-2024													
List of operational creditors (Government dues)													
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						(Amount in Rs.)		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Employees Provident Fund Organisation	24-07-2024	59,712.00	0	Unsecured	0	-	No	0	0	0	59,712.00	The IRP has sought clarification for verification with documentary proof, hence the said claim is currently under verification
2	Kolkata Commercial State Tax	24-07-2024	42,051.75	42,051.75	Unsecured	0	-	No	0	0	0	-	
2	Total		1,01,763.75	42051.75		0	0	0	0	0	0	59,712.00	

**Arun Poddar**

**Interim Resolution Professional**

**In the matter of Saha Distributors Private Limited**

**IBBI Registered no.: IBBI/PA-001/IP-P02237/2020-2021/13387**

**IBBI Registered Address: 1st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026**

**Registered Mobile: 99529 66744**

**IBBI Registered Email Id: ca.arunpoddar@gmail.com**

**Authorisation for Assignment (AFA) valid upto: June 30, 2025\***

**Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.**

**Process Specific Email Id: cirp.sahadpl@ancoraa.com**

